

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Datta Krupa Roller Flour Mill Private Limited Date of Commencement of Liquidation: 19-07-2024; List of Stakeholders as on Date: 18-10-2024; Name of IP: Mr. Mahesh Goverdhan Bagla; Process Number: 1; Last 5 digit of registration number: 12207

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|-----------------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 112013.56 | | | | NA |
| 3 | Secured financial creditors | 2 | 586361715.73 | 2 | 583260560.7 | 0 | 2609057 | 492098 | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 4321955.70 | 2 | 4321955.70 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | 5 | 390301472 | 4 | 389946751 | | 230454 | 124267 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 5 | 11977706 | 3 | 2661155 | | 324560 | 8991991 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 14 | 992962849.430000 1 | 11 | 980302435.96 | 0 | 3164071 | 9608356 | |